GOVERNMENT OF INDIA

MINISTRY OF INFORMATION & BROADCASTING

LOK SABHA

UNSTARRED QUESTION No. 785

(TO BE ANSWERED ON 05.02.2021)

COMPLAINTS REGARDING AUCTION SYSTEM IN DOORDARSHAN
785. SHRI ANTO ANTONY:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government has received any complaints from

 Doordarshan with regard to by-passing auction system by

 some private television channels;
- (b) if so, the details thereof and action taken by the Government thereon;
- (c) whether Doordarshan has suffered a loss of Rs. 52 crore due to the fraud committed by these channels; and
- (d) if so, the steps taken by the Government in this regard?

ANSWER

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE; MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES

(SHRI PRAKASH JAVADEKAR)

(a) to (d) Doordarshan (DD) Free Dish is a Free to Air Direct-to-Home (DTH) platform. Reference was received from Prasar Bharati regarding reception of some channels of the private broadcasters on the Set Top Boxes of DD Free Dish subscribers which were not part of channels downlinkable from that platform. This situation has arisen due to co-location of signals and non-

mandatory requirement for encryption of signals of a Free-to-Air TV Channel. The Ministry proposes to address this issue in the new uplinking and downlinking guidelines for private TV channels to be notified by the Government.
